# CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

#### TA. No. 62/4348/2021



This the  $7^{th}$  day of July, 2021

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

	s Anmad Dar (Aged 45 yrs 5/0 Ghulam Hassan Dar R/0 Iqbal Nagar, Sopore, Baramulla
	Petitioner
(Advocate:- Mr. B.A. Zargar- not present)	
	<u>Versus</u>
1.	Mrs. Tanveer Jehan Commissioner/Secretary to Govt. Public Works (R&B) Department Civil Sectt. Jammu / Srinagar.
2.	Mr. Muzaffar Ahmad Lanker, Chief engineer Kashmir PHE Deptt. Srinagar.
3.	Mr. Imtiyaz Ahmad Kirmani, Executive Engineer, PHE Ground Water Division, Srinagar.
(Advocate: Mr)	

#### ORDER <u>[ORAL]</u>

### (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending link and pin, learned counsel for the petitioner has not appeared to join the video conference. He had not appeared on the previous date of hearing i.e. 07.05.2021 also and today the case is fixed for appearance of the petitioner.

2. This is a contempt matter. It is apparent that the petitioner has lost interest in pursuing this matter further. In any case, we have gone through the records of this case and are of the view that no case of contempt is made out.



3. Accordingly, contempt petition is dismissed and notices issued to the respondents are hereby discharged.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

<u>Sushil</u>